

A-19011/14/2019-Ad.I
Government of India/ भारत सरकार
Ministry of Corporate Affairs/ कारपोरेट कार्य मंत्रालय

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 18 July, 2019

OFFICE ORDER

Consequent to her transfer vide Department of Personnel & Training's Office Order No. 3/3/2018-CS-II(A) dated 01.03.2019 and on being relieved of her duties in Ministry of Human Resource Development in the forenoon of 04.07.2019 vide Office Order No. A-32013/1/2017-E.III dated 04.07.2019, Smt. Manjeet Kaur is taken on the strength of this Ministry as Principal Private Secretary of CSSS w.e.f. her date of joining this Ministry i.e. 04.07.2019 (FN).


(Riazul Haque)

Under Secretary to the Government of India

1. Smt. Manjeet Kaur, PPS
2. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi
3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies).
4. Under Secretary, CS-II(A)[Kind attentn: Sh Chirabrata Sarkar], Department of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t. their Office Order No. 3/3/2018-CS-II(A) dated 01.03.2019.
5. Under Secretary, E.III section [Kind attentn: Sh Ratnesh Kumar Gupta], in Ministry of HRD w.r.t. their Office Order No. A-32013/1/2017-E.III dated 04.07.2019. It is requested that the Service Book and the LPC of Smt. Manjeet Kaur, PPS may be forwarded to this Ministry at the earliest.
6. Vigilance /General /Library Section
7. Personal File/Service Book of the Officer concerned
8. E-Governance Cell for uploading the Order under 'New Appointment'
9. Guard File.